

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GCL PRIVATE LIMITED Date of Commencement of Liquidation: 24-06-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Madhugiri Venkatarayappa Sudarshan; Last 5 digit of registration number: 11707

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4999502	0	4722000	0	277502	0	NA
2	Liquidation costs incurred till date	1	1050000	1	1050000	0	0	767443	NA
3	Secured financial creditors	1	310044113	1	306358863	0	3685250	0	Annexure 3
4	Unsecured financial creditors	27	90979189	27	75655000	0	15324189	0	Annexure 4
5	Operational creditors (Workmen)	86	72304147	83	13680538	0	58623609	0	Annexure 5
6	Operational creditors (Employees)	21	25372016	20	2906158	0	22465858	0	Annexure 6
7	Operational creditors (Government Dues)	3	9322779	3	9322779	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		140	610649814	143	565324522	0	125468793	767443	